

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:4209
ANSWERED ON:06.12.2010
ILLEGAL ROUTING OF INTERNATIONAL CALLS
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Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether there is difficulty in interception of illegal routing of International Long Distance (ILD) calls in view of identical ISD numbers and domestic mobile numbers in the country;
- (b) if so, the details thereof; and
- (c) the steps taken/being taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT)

(a) to (c) Madam, a case was reported to Department of Telecommunications that international incoming calls meant for landline numbers in India are landing on mobile numbers pertaining to a mobile operator of Gujarat Circle, as the mobile phones of that operator start with '9173' code and '91' also happens to be the country code of India.

In this regard, instructions were issued vide letter dated 03.11.2010 to all the International Long Distance (ILD) service providers for ensuring the routing of calls to correct destination numbers. Compliance have been received from the ILD operators regarding correct routing of such calls